

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 339 /Confdl./2021  
II-2-1/2021

Bilaspur, dated the 08 / 04 / 2021

In order to prevent spread of COVID-19 pandemic, it is directed that no Judicial Officer of the State shall leave his/her headquarters except in any urgent or emergent situation and in case of any urgent and emergent situation, the concerned Judicial Officer on returning back to the headquarters shall undergo the RT-PCR test and only on production of Negative Test Report, he/she shall be permitted to join his/her duties.

BY ORDER OF THE HIGH COURT

  
(SANTOSH SHARMA)  
I/C. REGISTRAR GENERAL

Endt. No. 340 /Confdl./2021  
II-2-1/2021

Bilaspur, dated the 08 / 04 / 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.

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- 14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 17) Registrar ([I. & E. and Vigilance]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) with a direction to circulate it amongst the concerned Judicial Officers working under your Control as well as the Judicial Officers posted on deputation in your district.
- 21) Additional Registrar (Admn./ D.E./ Judicial), High Court of Chhattisgarh, Bilaspur for information.
- 22) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 24) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
08-4-21  
(SANTOSH SHARMA)  
I/C.REGISTRAR GENERAL